

(b) if so, the details thereof;

(c) whether it is also a fact that there has been demand to expand the scheme of subsidy to other categories as well; and

(d) if so, the details thereof and the view of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Under Grid Connected Rooftop And Small Solar Power Plants Programme, the subsidy of 30% of the benchmark cost is provided for general category States/UTs and 70% for special category States/UTs and Islands of Andaman and Nicobar and Lakshadweep in the country to defined categories. No subsidy is being provided for commercial and industrial establishments in the private sector.

(c) and (d) Other than commercial and industrial establishments in the private sector all the categories are already being provided subsidy under the scheme.

Other benefits like accelerated depreciation, concessional custom duty, excise duty exemptions, income tax holiday for 10 years etc. are available to industrial and commercial sector. They also have economic advantage in using solar as power tariffs are quite high in some States.

Waste to energy projects

862. DR. T.N. SEEMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether waste to energy projects are under implementation and if so, the details thereof;

(b) the details of subsidy and other concessions granted, the number of units set up and power generated from waste-to-energy projects based on municipal and industrial wastes in the country during the last three years, State wise; and

(c) whether Government is considering any long term plan/programme to generate more energy from such wastes in the country and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) The Ministry of New and Renewable Energy (MNRE) is implementing a Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues. The Programme caters to setting up of five pilot projects based on municipal solid wastes besides projects based on urban, industrial

and agricultural wastes and residues. The programme provides for Central Financial Assistance for projects to be set up by the municipal corporations, industry and entrepreneurs as per the details given in Statement-I (*See below*).

The State-wise quantum of electricity generated from projects on energy from urban and industrial wastes in the country during the last three years is estimated to be about 4134 Million units. The State-wise break up is given in Statement-II (*See below*).

(c) MNRE has set a target of 500 MW from waste to energy projects during the Twelfth Five Year Plan period. Further, Ministry of Urban Development has launched “Swachh Bharat Mission” (SBM) on 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. The Mission, among other measures, includes Solid Waste Management including waste to energy for which there is a provision for 20% of project cost as Viability Gap Funding where State Governments or Urban Local Bodies can opt for any feasible waste processing technology.

Statement-I

*Central financial assistance under the programme on energy from urban,
industrial and agricultural wastes/residues*

Wastes/Processes/Technologies	Central Financial Assistance
1. Power generation from Municipal Solid Waste	₹ 2.00 crore/MW (Max. ₹ 10.00 crore/Project)
2. Power generation from biogas at Sewage Treatment Plant or through biomethanation of Urban and Agricultural Waste/residues including cattle dung or production of bio-CNG	₹ 2.00 crore/MW or bio-CNG from 12000 m ³ biogas/day (Max. ₹ 5.00 crore/project)
3. Biogas generation from Urban, Industrial and Agricultural Wastes/residues	₹ 0.50 crore/MW eq. (12000 m ³ biogas/day with maximum of ₹ 5.00 crore/project)
4. Power Generation from Biogas (Engine/gas turbine route) and production of bio-CNG for filling into gas cylinders	₹ 1.00 crore/MW Or bio-CNG from 12000 m ³ biogas (Max. ₹ 5.00 crore/project)
5. Power Generation from Biogas, solid Industrial, Agricultural Waste/residues excluding bagasse through Boiler+Steam turbine Configuration	₹ 0.20 crore/MW (Max. ₹ 1.00 crore/project)

Other incentives and support measures

- (i) Incentives to State Nodal Agencies: service charge @ ₹ 1% of the subsidy restricted to ₹ 5.00 lakh per project,
- (ii) Financial Assistance for promotional activities: for organizing training courses, business meets, seminars/workshops and publicity/awareness, subject to a maximum of ₹ 3.00 lakh per activity.
- (iii) In addition, concessional customs duty and excise duty exemption are also provided for initial setting up of grid connected projects for power generation and production of Bio-CNG from waste.

Statement-II

*State-wise power generation under waste-to-energy programme during
2012-13 to 2014-15*

State	Estimated power generation during the last three years (in million units)
Delhi	355.94
Uttar Pradesh	728.08
Punjab	271.68
Maharashtra	543.36
Rajasthan	58.34
Uttarakhand	79.15
Haryana	63.07
Tamil Nadu	333.49
Chhattisgarh	8.67
Gujarat	249.68
Andhra Pradesh	1161.62
Madhya Pradesh	69.00
Karnataka	167.73
Bihar	15.76
West Bengal	18.38
Himachal Pradesh	10.50
TOTAL	4134.45